

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

(17)
(13)

OA/TA/MP No.....

Babu Lal Verma.....Versus.....nos.....

Date of Order	Orders
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3/2/2000

OA 463/94

None for the applicant.
 vs V.S. Gurjar, counsel for the respondents.
 May be listed for final hearing

on 19.4.2000.

(Signature)

(N. P. NAWANI)
ADMINISTRATIVE MEMBER

(Signature)

S. R. Agarwal
Member (Judicial)

19.4.2000

~~The OA No. 463/94 has not been~~ 28.4.2000
~~formed today. Be listed before this Bench on~~

(Signature)
 D. Registrar 19/4/2000
C.A.T. JAIPUR BENCH

28.4.2000

Shri K.S.Sharma, counsel for the applicant.

Shri V.S.Gurjar, counsel for the respondents.

Learned counsel for the applicant seeks to withdraw this OA on the ground that the relief sought in this OA has already been given to him.

In view of the submission made by the learned counsel for the applicant, this OA is disposed of as withdrawn.

(Signature)

(N. P. NAWANI)
ADMINISTRATIVE MEMBER

(Signature)

(S. R. Agarwal)
Member (Judicial)

Copy sent to V.S. Gurjar 3/5/2000

copy sent to V.S. Gurjar vide 531 dated 5/5/2000

90/2000